

Based on the outcome and experience gained during Phase-I of FAME India Scheme and after having consultations with all stakeholders, including Industry and Industry Associations, the Government notified Phase-II of FAME India Scheme on 8th March, 2019, which is for a period of three years commencing from 1st April, 2019, with a total budgetary support of ₹ 10,000 crore. This phase mainly focuses on supporting electrification of public & shared transportation and aims to support, through demand incentive, about 7000 e-Buses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers. In addition, creation of charging infrastructure is also supported to address range anxiety among users of electric vehicles.

In the First Phase of the Scheme, about 2.8 lakh hybrid and electric vehicles were supported by way of demand incentive, amounting to about Rs 359 crore. DHI had also sanctioned 425 electric and hybrid buses to various cities in the country with total cost of about 280 Crores. The Department of Heavy Industry had sanctioned about 520 Charging Stations/ Infrastructure for ₹ 43 Crore (approx.) under Phase-I of FAME-India Scheme. Further, specific projects under Pilot Projects, R&D / Technology Development and Public Charging Infrastructure components were sanctioned by the Project Implementation & Sanctioning Committee (PISC) for extending grant under the different focus areas of the scheme.

Under Phase-II of FAME India Scheme, about 27,715 Electric Vehicles have been supported, as on 15.09.2020, by way of Demand Incentive amounting to about ₹ 95 Cr. Further, 5,595 electrical buses have been sanctioned to various State/City Transport Undertakings under Phase-II of the Scheme. This involves Government incentive of around ₹ 2800 Cr.

Department of Heavy Industry has also sanctioned 2,636 Electric Vehicle(EV) Charging Stations amounting to ₹ 500 Crore (Approx.) in 62 cities across 24 States/UTs under FAME India (Faster Adoption and Manufacturing of Hybrid & Electric Vehicles in India) Scheme Phase II.

Members in National Commission for Minorities

925. SHRI K.J. ALPHONS: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the numbers of members in the National Commission for Minorities;
- (b) the number of Christians in the above Commission; and

- (c) whether there is any reason for not including Christians in the Commission?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI):

(a) The Section 3(2) of the National Commission for Minorities Act, 1992, provides that the Commission shall consist of a Chairperson, [a Vice Chairperson and five] Members to be nominated by the Central Government from amongst persons of eminence, ability and integrity; provided that five members including the Chairperson shall be from amongst the minority communities.

(b) There have been Christian Members in the Commission, and there is no restriction under the NCM Act, 1992 on inclusion of a Member belonging to Christian community in the Commission.

- (c) Does not arise.

Scholarships given by Ministry

926. DR. VINAY P. SAHASRABUDDHE: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of scholarships awarded during the last one year, State-wise;
- (b) the details of the total amount spent as scholarships during the last one year; and
- (c) the efforts made to ensure that scholarships continued to be given during the nationwide lockdown?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI):

(a) State/UT-wise details of the number of scholarships sanctioned during the year 2019-20 under the 3 Scholarship Schemes of Ministry of Minority Affairs namely Pre-Matric, Post-Matric and Merit-cum-Means based Scholarship Schemes and under the Begum Hazrat Mahal National Scholarship Scheme implemented by the Maulana Azad Education Foundation are given in the Statement (*See* below).

(b) The number of beneficiaries and the amount spent on scholarships schemes during 2019-20 is as under:—

Number of Beneficiaries	Amount spent (₹ in Crore)
67,21,630	2204.44